

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 20.08.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUIT	1408/2013 S/J 157/2013	ARVIND PIPES AND FITTING INDS PRIVATE LIMITED V/S TRANFER INDIA PRIVATE LIMITED.	
2	SUIT	2930/2013 S/J 351/2015	RAMCHANDRA GANPATRAO DESHMUKH V/S KISHORE KESHAV MANJREKAR.	